GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT
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No.LR(B) 47/2017/22, **Dated Shillong, the 27th February, 2026.**

CORRIGENDUM

In partial modification to Office Order No.LR (B) 47/2017/17 Dt 28th November 2025, the Department of Social Welfare and Prisons & Correctional Services is allocated to DS (SKS) and DS (LAL) respectively from US (SNS). And the Departments of Housing and Textiles is allocated to US (SNS) in lieu of the same.

Sd/-

Commissioner & Secretary to the Govt. of Meghalaya,
Law Department.
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Memo. No.LR(B) 47/2017/22-A, **Dated Shillong, the 27th February, 2026.**

Copy to:

1. P.S to the Commissioner & Secretary to the Govt. of Meghalaya, Law Department for information of the Commissioner & Secretary.
2. All Officers of Law Department
3. Law (B) Department.
4. DEO, Law (A) Department to upload the above Order on the website of Law Department

By order etc...,

Joint Secretary to the Govt. of Meghalaya,
Law Department.
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